

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Versus

M/s. ET Infra Developers Privated Limited. ... Respondent

Under Section: 73 (4)

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Chandra Shekhar Yadav, Adv. Gitanshi Arora, Adv. for the Petitioners

ORDER

Renotify this case on 08.02.2021



(T.S. SINGH)
COURT OFFICER